

1992 specifying the manner in which the fee for registration and renewal of registration under the Milk and Milk Product Order, 1992 shall be payable. [placed in library. See Lt. 2440/92]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 66 of the Indian Veterinary Council Act, 1984.

(i) The Veterinary Council of India (Registration) Regulations, 1992 published in Notification No. G.S.R. 119(E) in Gazette of India dated the 24th February, 1992.

(ii) The veterinary Council of India (Fees and Allowances) Regulations, 1992 published in Notification No. G.S.R. 394(E) in Gazette of India dated the 1st April, 1992 [Placed in library. See No. Lt. 2441/92]

Annual Report and Review of the Karnataka Agro Industries Corporation Ltd, Bangalore, for the Year 1988-89 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): I beg to lay on the table -

(1) A copy of each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1988-89.

(ii) Annual Report of the Karnataka Agro Industries Corporation Lim-

ited, Bangalore, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [placed in library. See Lt. 2442/92]

(3) A copy of the Fertiliser (Control) (Second Amendment) Order, 1992 (Hindi and English versions) published in Notification No. S.O. 534(E) in Gazette of India dated the 20th July 1992 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in library. See Lt-2443/92]

MATTERS UNDER RULE 377

14.57 hrs.

[English]

(i) **Need to set up Industrial Units in Raigarh District Madhya Pradesh.**

KUMARI PUSHPA DEVI SINGH (Raigarh): Raigarh is one of the industrially backward districts in Madhya Pradesh which continues to remain backward due to the lack of industries. In this tribal populated district unemployment problem has been increasing day by day.

There is a vast scope to set up industries in that district as it abounds in minerals, coal and forest wealth. Besides, there is a great scope to set up paper and pulp unit, agro-based units and sal seeds extraction plants. The infrastructural facilities like raw materials, water, labour and land are available in plenty for the location of the industries.

[Kumari Pushp a Devi Singh]

If these industries are set up, it will go a long way in the solution of the unemployment problem in the State and the local unemployed people will get suitable employment in the local industrial units. Thus, the economic standard of these people will improve.

As such, I request that steps should be taken to set up industrial units in Raigarh district.

(ii) **Need to Develop Sonegaon Airport in Maharashtra as a International Airport.**

[Translation]

SHRIVILAS MUTTEMWAR (Chimoor): Mr. Deputy Speaker, Sir, Nagpur is known by the name of Sonegaon airport. There has been a long standing demand for its development as an International Airport. The request is turned down every time on the plea that there is no sufficient passenger traffic or it is not economically viable.

Whenever a demand for the development of Nagpur and Vidarb is made, it has been ignored on one pretext or the other. However, the national leadership had promised to maintain the importance of Vidarb and Nagpur in every respect under 'Nagpur Agreement' at the time of reorganisation of States on linguistic basis. It is being ignored gradually.

Once upon a time Nagpur was the capital of Madhya Pradesh. It has an historical importance in the freedom struggle. since it is in the centre of India, it is an important place from strategic point of view. Today, the biggest Industrial Estate of Asia, is going to be set up at Butibori just 20 Kms. from Nagpur where big industries are going to be

set up which will enhance industrial activities in the area.

Keeping it in view, it would be an appropriate demand for the development of Sonegaon airport as an International Cargo Airport. If an international cargo airport is developed here, it will reduce the transport rush at Bombay, Calcutta, Madras and Visakhapatnam. It will promote business and reduce transport expenses as Nagpur is situated in the centre of India. It is economically viable as well. The headquarters of Airforce Command is situated at Sonegaon Airport and modern technique facilities of international status are also available which can operate and direct 20 to 30 airplanes at a time. This facility is quite important for the development of an International cargo airport.

It is also the policy of Government to have an integrated development of all the areas. From the point of view of removing regional imbalances, the demand is justified. Keeping it in view, Sonegaon Nagpur airport should be recognised and developed as an international airport.

(iii) **Need for an Integrated Development Programme for Idukki District, Kerala.**

[English]

SHRI PALA K.M. MATHEW (Idukki): Sir, the mountaineous backward district of Idukki in Kerala is reeling under terrible problems and hardships. Severe drought and heavy floods along with disastrous landslides and hurricane totally uproot the cultivation. Poverty of the farmers has become the order of the day.

Their pepper wines have already been affected in a big way by diseases like quick-wilt. The price of pepper is too unremunerative to bear even the escalated cost of pro-